THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 76

Dated Guwahati, the 1st October, 2022

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mrs. Justice Malasri Nandi as Portfolio Judge for newly created Judicial District at Hamren, West Karbi Anglong, Assam, under Rule 3A of Chapter-I of the Gauhati High Court Rules,.

Portfolio Judges of rest of the Districts shall remain same as per earlier Notification No. 63 dated 17.08.2022.

This order will come into force with immediate effect.

By Order,

Sd/- Romen Baruah,

REGISTRAR GENERAL (I/C)

Memo No. HC. III - 13/ 2006 (Pt)/4631-4649/ G,

Dated 1st October, 2022.

- Notification in the website of Gauhati High Court.

 14) The Court Manager, Gauhati High Court, Guwahati
- 15) The A.O. (J),_____Section, Gauhati High Court, Guwahati.
- 16) The Court Master, Court No._____, Gauhati High Court, Guwahati.
- 17) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.

REGISTRAR GENERAL (I/C)

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